

**(xxx) Need to improve telecommunication facilities in Agra, Mathura and Ferozabad districts, (U.P.)**

[Translation]

PROF. OMPAL SINGH 'NIDAR' (Jalesar) : Sir, the Department of Tele-communication is infested with several ills these days. Complaints to this effect are received all over the country. There is negligence, dishonesty and dereliction of duty prevalent in the telecommunication centres situated in Agra, Mathura and Ferozabad in Uttar Pradesh and among the personnel working in these centres Incharges, General Managers, Deputy General Managers, District Managers, Sub-divisional Officers and Commercial officers. No telephone connections are being given in city and rural areas without bribe. There are wide spread irregularities in the allotment of S.T.D. and P.C.Os. Despite Governments instructions, the Members are not being consulted nor are their letters being responded to.

I, through you, request the hon'ble Minister to get this matter investigated and punish the culprits and he should also safeguard the rights of the local people and also provide telecommunication facilities in these areas.

**(xxxii) Need to open a Central School in Chatra District (Bihar)**

SHRI DHIRENDRA AGARWAL (Chatra) : Sir, the Chatra district in South Bihar which is the most backward district, is bereft of any educational facilities. There are no educational institutions in this district and as a result of it, there is resentment among the local people. This is also a very sensitive district from the law and order point of view.

Therefore, I request the Government to open a Kendriya Vidyalaya in Chatra district and necessary directives should be issued to the Kendriya Vidyalaya Sangathan in this regard.

**(xxxiii) Need to prepare a Comprehensive Plan for Integrated Development of Saran (Bihar)**

[English]

SHRI RAJIV PRATAP RUDY (Chhapra) : Mr. Speaker, Sir, the district of Saran in Bihar has zero industrial growth since Independence and does not have any working industry in small, medium or large scale except one, located at Marhowrah. The cottage and handicraft industry

is absent and there is no source of employment. The district is totally based on agriculture. Still, there is no agro-industrial or processed fruit or fruit production unit. The district has the lowest percentage of infrastructural facilities, a large number of dilapidated school buildings and the poorest growth rate. Every aspect of economy coupled with poverty, unemployment, migration of labour, handicapped persons etc., are predominant. The Department of Planning and Programme Implementation must publish a white paper on the district of Saran (Chhapra) and prepare a comprehensive plan for integrated growth and investment activities.

**(xxxiiii) Need to provide Stoppage of Purshottam Express at Anugrah Narayan Road (Bihar)**

[Translation]

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Sir, Aurangabad district area falls in between \*Gaya and Dehari-On-Sone station under the Eastern Railways. The distance between Gaya and Dihari-On-Son is 120 Kms. No express or long distance mail trains halts at any of the stations situated in Aurangabad district area, while just 18 kms away at Dehari-On-Sone station and at Sasaram station in the same district all the mail and express trains have stoppages.

The Indian Railways is not operated only on the commercial angle but it does consider the poverty, backwardness and public interest as well. The Aurangabad district is a very backward district. It is amply evident from the fact that, whenever I call the name of my district, I have to call the name of Bihar simultaneously, otherwise it is generally mistaken for Aurangabad of Maharashtra. Therefore, Aurangabad needs to be linked with rail line and there is a need to provide stoppages of main and Express Trains at Anugrah Narayan Road and Rafiganj.

Therefore, I request the Government to provide stoppage for Purshottam Express at Anugrah Narayan road.

**(xxxv) Need to declare Sardar Sarovar Project as a National Project**

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Speaker, Sir, the construction work of Sardar Sarovar project in Gujarat is in the advance stage. Rajasthan has got 5 lakh cubic ft. water under the Narmada water dispute tribunal award. That water would be made available for